

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:6851  
ANSWERED ON:09.05.2003  
PURCHASE OF LUSTRE LOST WHEAT  
IQBAL AHMED SARADGI

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government have lifted restrictions on purchase of lustre-lost wheat by exporters and millers from Food Corporation of India;
- (b) if so, whether any directive has been issued to FCI to sell complete stock of lustre-lost wheat;
- (c) if so, the main reasons for imposing restriction on its sale earlier and the lifting restrictions now;
- (d) the total estimated wheat that has lost its lustre; and
- (e) the date fixed for its sale?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION ( SHRI S L MAHARIA )

- (a): No, Sir.
- (b)&(c): Do not arise.
- (d): About 160 lakh MTs of lustre lost wheat was procured during 2001-02 for the Central Pool.
- (e): Food Corporation of India was advised to complete the sale of lustre lost wheat by 31st March`03.